

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.408

**New IA/239/ND/2023, IA/1687/ND/2022, IA/2469/ND/2022,
IA/3797/ND/2022, IA/6048/ND/2022 in IB/380/ND/2020**

IN THE MATTER OF:

IIFL Private Equity Fund ... Applicant

Versus

Three C Green Developers Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Karan, Mr. Shashwat Anand,
Mr. Shashwat Parihar, Ms. Adya Singh,
Mr. Dhruva Vig, Advs.

For the RP : Mr. Abhishek Anand, Mr. Nipun Gautam,
Mr. Sajal Jain, Advs.

For the Respondent : Mr. Rachit Mittal, Mr. Parish Mishra,
Ms. Pooja Kapur, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **17.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV